COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 119 OF 2016 & IA NOS. 668 & 674 OF 2016 AND APPEAL NO. 277 OF 2016 & IA NO. 572 OF 2016

Dated: 12th July, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

APPEAL NO. 119 OF 2016 & IA NOS. 668 & 674 OF 2016

In the matter of:

Adani Power Rajasthan Ltd. Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. S. Venkatesh

Mr. Pratyush Singh Mr. Vikas Maini Ms. Abiha Zaidi

Counsel for the Respondent(s) : Mr. R. K. Mehta

Ms. Himanshi Andley for R-1

Ms. Swapna Seshadri Mr. Ashwin Ramanathan Ms. Neha Garg for R-2 to 4

APPEAL NO. 277 OF 2016 & IA NO. 572 OF 2016

In the matter of:

Jaipur Vidyut Vitran Nigam Ltd. & Ors. Appellant(s)

Versus

M/s Adani Power Rajasthan Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri

Mr. Ashwin Ramanathan

Ms. Neha Garg

Counsel for the Respondent(s) : Ms. Abiha Zaidi for R-1

Mr. R. K. Mehta

Ms. Himanshi Andley for R-2

<u>ORDER</u>

List these matters along with Appeal No. 111 of 2017 on 16.07.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor)
Technical Member

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